

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) The matter has not come up for the consideration of the Government of India.

(c) This will be considered by the State Bank.

Discussions on Narmada Valley Development

9181. SHRI D. V. SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any minutes of discussions were recorded in the meeting held on the 18th and 19th January, 1968 between the officers of the Central Government and the officers of the Madhya Pradesh Government in connection with Narmada Valley Development ;

(b) whether any draft minutes were prepared of the discussion held between the officers of the Central Government and the officers of the Madhya Pradesh Government on the same subject on the 10th April, 1968 ;

(c) whether Government propose to lay on the Table copies of the minutes, if recorded, of the discussion held on the 18th and 19th January, 1968 and the draft minutes, if recorded, of the discussion held on the 10th April, 1968 ; and

(d) whether at a meeting between the officials of the Central Government and of the Madhya Pradesh Government held on the 11th April, 1968, the former refused to record the minutes as a result of which the talks broke down and if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The position has already been explained in the statement made in Lok Sabha on the 16th April, 1968, in response to a Calling Attention Notice.

Punasa and Bargi Projects

9182. SHRI D. V. SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have sanctioned

the Punasa and Bargi Projects submitted by the Madhya Pradesh Government ;

(b) if not, the reasons therefor ; and

(c) if the reply to part (a) be in the affirmative, the details and outlay of the project, with modifications, if any, which Government sanctioned ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The State Government submitted the Bargi Project Report in February, 1969. This is under technical scrutiny in the Central Water and Power Commission. Punasa Report is awaited.

(c) Does not arise.

Foreign Exchange Allowed to Firms in Film Industry

9183. SHRI K. N. PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the amount of foreign exchange sanctioned to the following persons in the Film industry during the last three years (i) Shri J. Om Prakash, (ii) Shri Dalip Kumar, (iii) Shri Shashi Kapoor, (iv) Shri Shammi Kapoor ; and

(b) the purpose for which the foreign exchange was sanctioned ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). No foreign exchange was released in favour of Sarvashri Dalip Kumar, Shashi Kapoor and Shammi Kapoor, during the last three years. Information in respect of Shri J. Om Prakash is being collected and a statement will be laid on the Table of the House.

M/s. Hindustan Pilkington Glass Works Ltd., Calcutta

9184. SHRI K. N. PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether M. s. Hindustan Pilkington Glass Works Ltd., Calcutta are allowed to remit profits and dividends and remittance on account of royalties and technical know how to their English partners in London ;

(b) if so, how much amount has been permitted during the last three years ; and

(c) whether Government are aware that this company is establishing a plant to manufacture toughened glass which is not in the